

(23)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2017
NAME OF THE PETITIONER : AR RAHMAN HAJ SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	P. R. SUDHA	P.C.S	PR Sudo
2.	B. Sarath babu advocate	CP NO. 4468 counsel for Respondent	B. Sarath

ORDER

Heard both the sides. Order reserved.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)